COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 118 OF 2016 <u>AND</u> APPEAL NO. 151 OF 2016

Dated: 20th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

APPEAL NO. 118 OF 2016

In the matter of:

Welspun Renewable Energy Pvt. Ltd. Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

APPEAL NO. 151 OF 2016

In the matter of:

National Solar Energy Federation of India Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>25.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd